NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 09

C.P. (IB)/439(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **SNEH REALMART PRIVATE LIMITED VS GRENESIIS LAND AND LEISURE PRIVATE LIMITED**

Under Sec 7 of the IB Code, 2016

ORDER

1. None present when the matter is called out.
2. Ld. Counsel for the Petitioner is directed to serve a copy of the petition to the IBBI and file the affidavit of service.
3. Registry is directed to issue notice to the Corporate Debtor to file reply within two weeks.
4. List this matter on **15.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/